

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 69 OF 2019**

**IN**

**APPEAL No. 255 of 2018 & IA NO. 1261 OF 2018**

**Dated: 05<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sr. Murrali M. Baaladev**

**.... Appellant(s)**

**Vs.**

**The Karnataka Renewable Energy Department Ltd. & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s)**

**: Mr. Ujjal Banerjee**

**Counsel for the Respondent(s)**

**: Mr. Nithin Saravanan  
Ms. Arunima Singh  
Ms. Priyadarshini for R-1**

**Mr. Sriranga Subhane  
Ms. Sumana Naganand for R-2 & 3**

**ORDER**

At the request of learned counsel for the parties, the matter is  
adjourned to **17.05.2019.**

**(S. D. Dubey)**  
**Technical Member**

*kt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**